GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 795 TO BE ANSWERED ON: 23.07.2018

IMPACT OF DEMONETISATION/GST ON MSME SECTOR

795. SMT. V. SATHYA BAMA:

SHRI K. PARASURAMAN:

SHRI M. B. RAJESH:

SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):

SHRI PR. SENTHIL NATHAN:

SHRI BHARATHI MOHAN R. K.:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether several thousands of Micro, Small and Medium Enterprises (MSMEs) were shut down due to implementation of demonetisation and GST in the country;
- (b) if so, the details thereof including the total registered MSMEs in the country as on date, State/UT-wise;
- (c) whether the Government has conducted any study/assessment about the impact of GST and demonetisation on the MSMEs in the country, if so, the details and the outcome thereof;
- (d) whether the Government has taken any effective steps to support and develop MSME units in the country including Tamil Nadu particularly under GST regime, if so, the details thereof and total funds allocated in this regard; and
- (e) the various steps taken by the Government to provide incentives and other encouragements to the best performing MSME units in the country?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH)

- (a): The Ministry of Micro, Small and Medium enterprises (MSME) has not received any such report on shut down of Micro, Small and Medium Enterprises (MSMEs) from the States/UTs.
- (b): 48.40 lakh MSMEs have been registered at Udyog Aadhaar Memorandum (UAM) Portal from September, 2015 to 12th July, 2018 in the entire country. The registration details of MSMEs on UAM Portal (State/UT-wise) are given in Annexure.
- (c): No.
- (d): Government implements various schemes for support and development of MSMEs in the country including Tamil Nadu. Government has taken several pro-active measures for smooth implementation of GST for MSMEs—like (i)exemption to Khadi fabric sold through Khadi and Village Industries—Commission (KVIC) and KVIC certified institutions / outlets, (ii)majority of items produced by MSMEs in the band of 28% tax slab brought to lower slabs, (iii)composition levy extended upto turnover worth Rs. 150 lakh per annum, (iv) quarterly filing of returns extended upto turnover worth Rs. 150 lakh per annum or less, and (v) reverse charge mechanism has been kept in abeyance till September 2018. There are various schemes which are being implemented by Government of India in the country for development of MSMEs (which includes Tamil Nadu). Rs. 6552.61 Crore has been provided in the Union Budget during 2018-19 for the Ministry of MSME for support to and development of MSMEs in the country.
- (e): The Ministry of MSME, with a view to recognizing the efforts and contribution of MSMEs, gives National Awards annually to selected entrepreneurs of MSME, under the scheme of National Awards.

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 795 for answer on 23.07.2018

The state-wise distribution of MSMEs registered on Udyog Aadhaar Memorandum portal

Sl. No.	State/UT	Micro	Small	Medium	Udyog Aadhaar Regd.
1	Andhra Pradesh	210337	21491	682	232510
2	Arunachal Pradesh	367	265	13	645
3	Assam	2555	1012	73	3640
4	Bihar	756633	13494	744	770871
5	Chhattisgarh	17768	4877	157	22802
6	Goa	2470	1042	65	3577
7	Gujarat	408582	74471	3027	486080
8	Haryana	53652	14919	853	69424
9	Himachal Pradesh	4195	1594	140	5929
10	Jammu and Kashmir	3271	714	36	4021
11	Jharkhand	92541	5282	175	97998
12	Karnataka	108067	25452	1230	134749
13	Kerala	52542	8978	359	61879
14	Madhya Pradesh	340679	19270	677	360626
15	Maharashtra	485167	81058	3876	570101
16	Manipur	14787	2418	34	17239
17	Meghalaya	1035	90	3	1128
18	Mizoram	1062	308	17	1387
19	Nagaland	336	103	5	444
20	Odisha	65870	6382	222	72474
21	Punjab	56436	12470	451	69357
22	Rajasthan	262960	30540	1092	294592
23	Sikkim	241	105	23	369
24	Tamil Nadu	518165	68633	1685	588483
25	Telangana	96794	40576	1012	138382
26	Tripura	2500	357	13	2870
27	Uttar Pradesh	559687	34688	1661	596036
28	Uttarakhand	11254	2704	211	14169
29	West Bengal	130971	11382	498	142851
	Andaman and Nicobar				
30	Islands	2746	642	31	3419
31	Chandigarh	3225	748	49	4022
32	Dadar and Nagar Haveli	1321	639	44	2004
33	Daman and Diu	558	534	42	1134
34	Delhi	46120	12852	528	59500
35	Lakshadweep	39	5	0	44
36	Puducherry	3908	847	38	4793
Total		43,18,841	5,00,942	19,766	48,39,549